

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3005
ANSWERED ON:31.07.2014
WAGES - MATERIAL RATIO UNDER MGNREGS
Patle Smt. Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the ratio of labour cost and material under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is 60:40;
- (b) if so, whether the said ratio is fixed at the Gram Panchayat level;
- (c) if so, whether the said ratio is detrimental to the progress of construction works such as C.C. road, culverts and other construction work undertaken at the Gram Panchayat level;
- (d) if so, whether the Government proposes fixation of the said ratio at the district level instead of at Gram Panchayat level;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a)&(b) Yes, Madam. Since this is primarily a Scheme for providing wage employment, 60% of the total expenditure is to be spent on wages for works taken up by Gram Panchayats (GPs). For works taken up by line Departments/intermediary GPs, this ratio is now to be maintained at the district level (till recently it was at the Block level).
- (c) No, Madam. Works are taken up both by GPs and other agencies/line Departments.
- (d) to (f) As per Notification dated 21st July, 2014, this ratio has been permitted to be maintained at the district level for all works which are taken up by agencies other than by GPs.